GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.5183 TO BE ANSWERED ON THE 27TH MARCH, 2018

IRRIGATION FACILITIES

5183. SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware of the drought situation, lower water storage and inadequate water availability a result of deficient rainfall in the country during the last two years;
- (b) if so, the details thereof;
- (c) whether the Government has taken any steps to conduct a survey of those agricultural areas in the country which depend on rains for irrigation and which are irrigated through ground water sources like wells, tube-wells, canals and tanks; and
- (d) if so, the details thereof and the findings in this regard including the amount of funds allocated and utilized for this purpose, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

- (a) & (b): In view of deficit rainfall, during 2015-16, the States of Andhra Pradesh, Chhattisgarh, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Odisha, Rajasthan. Telangana, Uttarakhand and Uttar Pradesh reported drought situation of varying magnitude and during 2016-17, the States of Andhra Pradesh, Karnataka, Kerala, Rajasthan and Tamil Nadu reported drought situation of varying magnitude.
- (c) & (d): With a view to according high priority to water conservation and its management, the Government of India has been implementing, with effect from July, 2015, the Prime Minister Krishi Sinchayee Yojana (PMKSY). The scheme has been formulated with the vision of extending the coverage of irrigation 'Har Khet Ko Paani' and improving water use efficiency 'More Crop Per Drop' in a focused manner with end-to-end solution on source creation, distribution, management, field application and extension activities, by amalgamating some of the ongoing schemes implemented by the Ministry of Water Resources, River Development & Ganga Rejuvenation, Department of Land Resources and the Department of Agriculture, Cooperation and Farmers Welfare. State-wise details of funds allocated and released during 2015-16 and 2016-17 under PMKSY (Per Drop More Crop) are placed at Annexure-I and II respectively.

Annexure referred to in parts (c) & (d) of the Lok Sabha Unstarred Question No.5183 for reply on 27.03.2018

Releases under PMKSY-Per Drop More Crop (2015-16) Rs. Lakh

CI Na	Name of the state	NS. Lakii		
Sl. No.	Name of the state	Micro Irrigation	Other Interventions	Total
1	Andhra Pradesh	17768	2878.52	20646.52
2	Arunachal Pradesh	0	259.5	259.5
3	Assam	50	453.27	503.27
4	Bihar	1000	1859.86	2859.86
5	Chhattisgarh	750	1280.18	2030.18
6	Goa	0	30.04	30.04
7	Gujarat	20410	895.02	21305.02
8	Haryana	1694	1802.58	3496.58
9	HP	75	685.27	760.27
10	J&K	0	486.95	486.95
11	Jharkhand	0	1496.74	1496.74
12	Karnataka	11175	10137.28	21312.28
13	Kerala	86	767.2	853.2
14	Madhya Pradesh	13433	2740.5	16173.5
15	Maharashtra	8838	1888.24	10726.24
16	Manipur	136	140.21	276.21
17	Meghalaya	0	142.64	142.64
18	Mizoram	225	101.76	326.76
19	Nagaland	0	233.85	233.85
20	Odisha	835	2034.76	2869.76
21	Punjab	0	4299.99	4299.99
22	Rajasthan	5237	9047.07	14284.07
23	Sikkim	426	60.09	486.09
24	Tamil Nadu	7275	5703.18	12978.18
25	Telangana	9515	1616.52	11131.52
26	Tripura	0	155.32	155.32
27	Uttar Pradesh	750	3001.03	3751.03
28	Uttarakhand	350	609.5	959.5
29	West Bengal	0	480.38	480.38
30	Delhi	0	10	10
31	Puducherry	0	202.55	202.55
32	A&N Islands	0	20	20
34	D&N Haveli	0	10	10
35	Daman & Diu	0	20	20
36	Others	45	0	45
	Total	100073	55550	155623.00

State-wise Release for PMKSY(Per Drop More Crop) for 2016-17

(Rs in Crore)

Sl	State	Allocation (Tentative)			Release 16-17		
		Micro	Other	· - <i>J</i>	Micro	Other	
		Irrigation	Interventions	Total	Irrigation	Interventions	Total
1	Andhra Pradesh	220.00	43.0	263.00	265.7	43.0	308.69
2	Bihar	25.00	36.0	61.00	0.0	21.6	21.60
3	Chattisgarh	20.00	28.0	48.00	24.0	20.8	44.80
4	Goa	0.50	1.0	1.50	0.3	0.5	0.80
5	Gujarat	220.00	40.0	260.00	250.0	24.0	274.00
6	Haryana	40.00	5.0	45.00	24.0	3.0	27.00
7	Himachal						
	Pradesh	2.25	16.0	18.25	0.5	8.0	8.50
8	Jharkhand	20.00	31.0	51.00	12.0	18.7	30.70
9	Jammu &						
	Kashmir	7.00	9.0	16.00	0.0	5.4	5.40
10	Karnataka	130.00	60.0	190.00	169.0	60.0	229.00
11	Kerala	7.00	23.0	30.00	0.0	0.0	0.00
12	Madhya Pradesh	140.00	62.0	202.00	84.0	37.1	121.10
13	Maharashtra	250.00	97.0	347.00	247.5	58.3	305.80
14	Odisha	18.00	29.0	47.00	10.8	29.0	39.80
15	Punjab	10.00	4.0	14.00	1.2	0.0	1.18
16	Rajasthan	120.00	95.0	215.00	72.0	57.0	129.00
17	Tamil Nadu	95.00	47.0	142.00	110.0	33.5	143.50
18	Telangana	115.00	24.0	139.00	165.0	24.0	189.00
19	Uttrakhand	10.00	13.0	23.00	10.0	5.0	15.00
20	Uttar Pradesh	20.00	49.0	69.00	12.0	29.2	41.20
21	West Bengal	6.50	32.0	38.50	3.9	16.0	19.90
22	Arunachal Pr.	0.75	4.0	4.75	0.0	2.0	2.00
23	Assam	1.50	43.0	44.50	0.0	11.0	11.00
24	Manipur	3.75	6.0	9.75	0.0	3.6	3.60
25	Meghalaya	0.75	6.0	6.75	0.0	0.0	0.00
26	Mizoram	6.50	4.0	10.50	3.9	4.2	8.10
27	Nagaland	0.50	9.0	9.50	0.0	4.5	4.50
28	Sikkim	6.50	3.0	9.50	3.9	1.5	5.40
29	Tripura	2.50	8.0	10.50	0.0	0.0	0.00
30	A&N Islands	0.00	1.0	1.00	0.0	0.0	0.00
31	Pudicherry	0.00	1.0	1.00	0.0	0.0	0.00
	NCPAH						
	(TSG)/HQ	1.00	11.0	12.00	0.6	0.0	0.60
	Grand Total	1500.00	840	2340.00	1470.27	520.90	1991.17
	RE	1992.26 cr.					
